

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 7  
CA(CAA)/42(AHM)2021

**Order under Section 230-232 Co.Act,2013**

**IN THE MATTER OF:**

Rayontes Yarn Traders Pvt Ltd  
(Transferor Company No. 3)

.....Applicant

.....Respondent

**Order delivered on ..28/06/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

**PRESENTS:**

For the Applicant :Mr. Mohit Mathur, Advocate for Ms. Natasha Shah,  
Advocate  
For the Respondent :

**ORDER**

List the matter with other connected matters on 09.08.2021.



**(CHOKALINGAM THIRUNAVUKKARASU)**  
**MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)**  
**MEMBER (JUDICIAL)**